NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/593/(IB)/2017

NAME OF THE PETITIONER(S)

: ANANT AGRO INDUSTRIES

NAME OF THE RESPONDENT(S)

: VIJAI MAHALAKSHMI SPINNING MILLS (I) PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. RISMARN GUPTA

ADVOCATE - PETITUALER

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that the copy of the petition has not been served. Therefore, Counsel for the Petitioner is directed to serve the copy of the petition to the Counsel for the Corporate Debtor. Counsel for the Applicant is directed to file afresh affidavit in the light of the provision of section 9(3)(b) within seven days and the Counsel appearing for the Corporate Debtor is directed to file counter. Put up on 25.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)